Name of the Corporate Debtor: DHARTI DREDGING AND INFRASTRUCTURE LIMITED; Date of Commencement of CIRP: 05-04-2022; List of Creditors as on: 23-09-2022; Name of IP: Mr. Gonugunta Madhusudhan Rao; Process Number: 1; Last 5 digitof registration number: 10360

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	2952120807	3	2952120807	73.66				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	480591781	1	477893151	11.92		2698630		Annexure 4
5	Operational creditors (Workmen)	73	11480778	72	9049922	0.23		2430856		Annexure 5
6	Operational creditors (Employees)	150	87361613	143	78481413	1.96		8880200		Annexure 6
7	Operational creditors (Government Dues)	7	186613597	7	109788571	2.74			76825026	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	27	1217194802	24	380359652	9.49		836835148		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				Annexure 9
Total		261	4935363378	250	4007693516	100.00		850844834	76825026	